

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3349
ANSWERED ON:10.08.2015
Cases Pending in Railways
Jaiswal Dr. Sanjay

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Railway cases pending in various courts in the country as on date;
- (b) the measures taken to expedite the disposal of such cases; and
- (c) the expenses incurred by the Railways on account of litigations in various courts during the last three years and the current year, zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c) : Information is being collected and will be laid on the Table of the House.
